

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-108
IB-16/PB/2017
New IA-2480/2024

IN THE MATTER OF:

Anil Mahindro & Anr.

.....Applicant

Vs.

Earth Iconic Infrastructures Pvt. Ltd

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 15.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Shashank Raghav, Adv Shubhangini Yadav &
Adv Ankur Saraswat for
For the Respondent : Adv Honey Satpal, Adv Nandini Choudha,
Adv Yash Dhyani

ORDER

Since the issue of locus of the present Applicant is listed for hearing on 16.05.2024, therefore, list this matter on **16.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**